

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-1464(PB)/2018

IN THE MATTER OF:

aXYKno Capital Services Pvt. Ltd. Applicant/petitioner
v.
Rattan India Power Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 25.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. Vikram Hegde, Adv.
For the Respondent(s): Mr. Alok Dhir & Mr. Karan Batura, Adv.

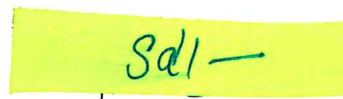
ORDER

Ld. Counsel for the petitioner states that they have applied before the Hon'ble Supreme Court seeking clarification and this matter is tagged with the main petition which is coming up for hearing on 06.03.2019.

List on 25.03.2019.



(S.K MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)